

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA

UNSTARRED QUESTION NO. 249

ANSWERED ON TUESDAY, DECEMBER 2, 2025/ 11 AGRAHAYANA, 1947 (SAKA)

FDI INFLOW IN PUBLIC SECTOR BANKS

249 SHRI HARIS BEERAN:
SMT. RANJEET RANJAN:

Will the Minister of FINANCE be pleased to state:

- (a) year-wise and bank-wise data on existing levels of Foreign Direct Investment (FDI) in Public Sector Banks (PSBs) since 2020;
- (b) whether Government has proposed raising the FDI limit in PSBs to 49 percent, if so, the details thereof, including the current status, consultations held and implementation timeline;
- (c) the list of PSBs expected to be impacted and the estimated foreign investment inflows projected; and
- (d) the safeguards proposed to prevent concentration of foreign ownership or control in the public banking system?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The year-wise and bank-wise data on existing levels of Foreign Direct Investment (FDI) in Public Sector Banks (PSBs) since 2020 is enclosed as Annexure.

(b) to (d): No Sir. In terms of Banking Companies (Acquisition and Transfer of Undertakings) Act 1970/80 and Foreign Exchange Management (Non-Debt Instruments) Rules 2019, the FDI limit in PSBs and Private Sector Banks are 20% and 74% respectively. In case of Private Sector Banks, upto 49% of FDI is through automatic route and beyond 49% and upto 74%, Government Route is applicable. Further, as per Reserve Bank of India's (RBI) Master Directions on 'Acquisition and holding of shares or voting rights in Banking Companies', share acquisition of a bank resulting in any person owning or controlling 5% or more of the paid-up capital of the bank, requires prior approval of RBI.

Annexure

Annexure to Raya Sabha unstarred Question no. 249, dated 2.12.2025 regarding “FDI Inflow in Public Sector Banks”

FDI* inflow in Public Sector Banks							
		Mar-20	Mar-21	Mar-22	Mar-23	Mar-24	Mar-25
S. No	Name of Bank	% holding	% holding	% holding	% holding	% holding	% holding
1	Bank of Baroda	4.89%	7.15%	9.52%	11.28%	12.75%	9.43%
2	Bank of India	0.40%	0.48%	0.72%	2.67%	4.52%	3.89%
3	Bank of Maharashtra	0.20%	0.16%	0.27%	0.39%	1.25%	1.93%
4	Canara Bank	3.31%	4.59%	8.48%	8.95%	10.57%	10.55%
5	Central Bank of India	0.20%	0.06%	0.11%	0.20%	0.17%	1.27%
6	Indian Bank	2.74%	1.02%	1.73%	4.17%	5.29%	4.74%
7	Indian Overseas Bank	0.23%	0.12%	0.13%	0.18%	0.10%	0.27%
8	Punjab and Sind Bank	0.93%	0.04%	0.03%	0.04%	0.05%	0.76%
9	Punjab National Bank	2.30%	3.09%	1.56%	1.88%	4.97%	5.85%
10	State Bank of India	10.95%	11.33%	11.31%	11.05%	12.35%	11.07%
11	UCO Bank	0.14%	0.13%	0.03%	0.11%	0.06%	0.06%
12	Union Bank of India	1.34%	0.73%	1.30%	1.78%	7.07%	7.48%

**FDI including FPI/ FII/ NRI/ OCB holdings*
